## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.23/HDB/2016  CP No. 30/2008  Sanghi Filaments Private Limited  Ravi Sanghi & Another  Sanghi Filaments Private Limited & (10) Others	
COMPANY PETITION/APPLICATION NO.		
NAME OF THE COMPANY		
NAME OF THE PETITIONER(S)		
NAME OF THE RESPONDENT(S)		
UNDER SECTION	397/398	

## Counsel for Petitioner(s):

9819811651	
1041066336	

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P-Amerida Roddy	Adu	9246101212	pandy

## ORDER

Heard. At the request of counsels case is posted to 09.01.2018.

**MEMBER (Technical)** 

**MEMBER (Judicial)**